

**Delay in Despatch and Delivery of Letter in Patna due to merger of G. P. O. and R. M. S. at Patna**

3227. **SHRI RAMAVATAR SHASTRI** : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Establishment of Patna G. P. O. sorting till the year 1969 was facilitating the people of Patna town in getting delivery of their letters from rest of the country on the same day of their arrival at Patna as also expeditious disposal of their letters for different places posted in the street letter boxes through the channel of Patna G. P. O. ;

(b) whether the merger of Patna G. P. O. Sorting with Patna R. M. S. due to demolition of buildings of G. P. O. Sorting for the last one year has practically deprived the people of Patna of the facilities of getting and sending their letters expeditiously;

(c) if so, whether Government would look into the grievances of 5 lakhs people of Patna town by bifurcating the establishment of Patna G. P. O. sorting as in vogue prior to temporary merger of the establishment with Patna R.M.S.; and

(d) if not, the reasons thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH)** ; (a) Yes, Sir.

(b) No. Sir. The merger of Patna G. P. O. Sorting with Patna RMS has not curtailed any public facility relating to despatch and delivery of mail.

(c) and (d). The question does not arise.

**Project and Hill Compensatory Allowance to Posts and Telegraphs Employees of High Ranges Division of Kottayam, Kerala**

3228. **SHRI K. M. ABRAHAM** : Will the Minister of INFORMATION

**AND BROADCASTING AND COMMUNICATIONS** be pleased to state :

(a) whether Hills Compensatory Allowance and Project Allowance, which the Posts and Telegraphs, employees are liable to get, are denied to employees working in the High Ranges Division of Posts and Telegraphs, Kottayam District, Kerala;

(b) the reasons for this discrimination against the employees;

(c) whether Government will consider to grant Hill Copensatory Allowance and Project Allowance to the posts and Telegraphs employees who are working in High Ranges Division Kerala, immediately; and

(d) if so, when and if not, the reasons thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH)** :

(a) to (c). Hills Compensatory Allowance and Project Allowance have been granted to the P & T employees at eligible places. The question of payment of Project Allowance to P & T employees at Munnar is under consideration.

(d) Does not arise.

**Strike by Staff of Indo-Norwegian Projects, Cochin, Kerala**

3229. **SHRI K. M. ABRAHAM** ; Will the Minister of **FOOD AND AGRICULTURE** be pleased to state :

(a) whether the Clerical staff of Indo-Norwegian Project, Cochin, Kerala observed a one-day pen-down strike in the first week of November and if so, the details thereof;

(b) whether Government have received any memorandum from the clerical staff regarding their problems, and if so, the main demands of the workers thereon;